

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s).5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. ETC.

Respondent(s)

Date : 24-11-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr. Pawan Upadhyay, Adv.
Ms. Sharmila Upadhyay, AORFor Respondent(s) Mr. Upendra Mishra, Adv.
Mr. Abhishek, AOR
Mr. Vinay Garg, AORMohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Pulkit Chandna, Adv.
Mr. Shakil Ahmed Syed, AOR

Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E RIn Special Leave Petition (Crl.) No. 5184 of 2014

Ld.counsel for the petitioner is granted four weeks' time, as a last chance, to comply with the order dated 6th October, 2017 in respect of respondent Nos. 3 and 4.

List on 23rd January, 2018.SANJAY PARIHAR
Registrar